(vi) IMPLEMENTATION MECHANISM :

At the Central level, the Town and Country Planning Organisation (TCPO), New Delhi is the Nodal Agency for appraisal, monitoring and evaluation of IDSMT projects. IDSMT projects are to be sancitoned by a State Level Santioning Committee consisting of Central and State Government representatives, Based on the sanctions, Central assistance will be released.

FUNDS ALLOCATED :

The number of towns covered and the Central Assistance released Planwise under IDSMT are as follows :

Plan Period	No. of Towns covered	Central Assistance Released (Rs. Crores)
6th Plan	· 235	63.57
7th Plan	145	80.06
1990-91	77	19.10
1991-92	60	13.44
8th Plan		
1992-93	44	11.60
1993-94	84	19.50
1994-95	104	22.90
1995-96	79	27.88
Total	828	258.05

[Translation]

Generation of Power

*471. SHRI NITISH BHARDWAJ : Will the PRIME MINISTER be pleased to state :

(a) the number of power projects in Maharashtra, Gujarat and Bihar;

(b) the total power generating capacity of power projects of Bihar;

(c) whether the Government propose to set up more power projects in Vananchal region of Bihar to provide electricity to all villages of the region;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) There are 31 existing power projects in Maharashtra, 20 in Gujarat and 9 in Bihar State.

(b) The power generating capacity of existing power projects in Bihar as on 30.8.1996 is 2511.6 MW comprising of 2350 MW thermal and 161.6 MW hydro. This includes 840 MW thermal capacity in the Central Sector.

(c) to (e). The following projects are under execution/ or proposed to be executed in Bihar :

Project	Sector	Capacity (MW)
Tenughat Stage I (Unit 2) (Thermal)	State	210
Tenughat Stage II (Units 3-5) (Thermal)	State	210 x 3
Muzaffarpur Extn (Units 1-2) (Thermal)	State	250 x 2
Koel Karo [Hydro]	Centre	710
North Koel [Hydro]	State	24
Chandil LBC [Hydro]	State	8
Jojobera [Thermal]	Private	67.5 x 3 (The first unit has been comm- issioned in January, 1996)

In addition prequalification bids have been invited on International Competitive basis for execution of Chandil TPS (2x250 MW) and Nabinagar TPS (2000 MW) under Private Sector.

Drinking Water

*472. SHRI S.P. JAISWAL :

SHRI RAMSAGAR :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether efforts are being made by the Government to provide drinking/potable water to all the families in rural areas of Uttar Pradesh;

(b) if so, the details thereof;

(c) the number of villages in Barabanki district in Uttar Pradesh that are yet to be provided potable drinking water:

(d) the time by when the supply of potable drinking water will be assured to the villages in Barabanki in Uttar Pradesh and elsewhere in the country;

(e) whether the Government have formulated any comprehensive scheme to solve the drinking water problem in 'Uttaranchal' region of hilly districts of Uttar Pradesh with the assistance of World Bank; and

(f) if so, the details thereof?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) Yes, Sir. (b) Out of 274641 habitations in U.P., 168875 habitations have been covered fully. 96604 partially and the remaining 9161 habitations are yet to be provided potable drinking water. The Chief Minister's Conference held on 4-5 July, 1996 has recommended full coverage within the next 2 to 3 years and the States have been asked to make a plan accordingly.

(c) 1148 habitations in Barabanki district in U.P. are yet to be provided potable drinking water.

(d) It has been decided to provide potable drinking water to all the uncovered habitations in Barabanki district in U.P. and elsewhere in the country by 1997-98.

(e) and (f). An integrated rural water supply and sanitation project is being implemented in U.P. with assistance from the World Bank. The hilly districts included in the project are Nainital, Pithoragarh. Dehradun, Chamoli, Uttarkashi, Pouri, Tehri and Almora.

[English]

NDC Meeting

*473. DR. T. SUBBARAMI REDDY : SHRI SONTOSH MOHAN DEV :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether NDC meeting has proposed to be convened to approve the Ninth Plan approach;

(b) if so, whether the Government have proposed changes in the existing Gadgil-Mukherjee formula for devolution of resources amongst States;

(c) if so, the details thereof;

(d) whether the formation of Ninth Plan has been delayed; and

(e) if so, the time by which Ninth Plan is likely to be formulated and approved including the priorities of the plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) As per the present schedule, the Approach Paper to the Ninth Plan will be placed before the NDC in December, 1996.

(b) No, Sir. Government has not made any such proposal.

(c) Does not arise.

(d) and (e). The Ninth Plan is proposed to be put in place from the 1st April, 1997 which is the normal date for initiation of the Ninth Plan. The Approach Paper to the 9th Plan would inter-alia include the priorities of the Plan. [Translation]

Allocation of LPG

*474. DR. G.R. SARODE : Will the PRIME MINISTER be pleased to state :

(a) the criteria followed by the Union Government for allotment of LPG to the States;

(b) whether the State of Maharashtra is allotted their LPG quota on the basis of its population; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). Allotment of new gas connections is not made on State-wise basis. New LPG connections are released depending on total new customer enrolment at country level, slack available with distributors in the state, waiting lists and product availability. Efforts are however constantly on to release LPG connections to as many applicants and as early as possible. For this purpose, higher LPG availability is being planned by increasing the capacity of existing production sources and commissioning of new production facilities and new LPG import facilities. LPG import facilities at Kandla and Mangalore are expected to be commissioned during 1996-97 and more such facilities are contemplated. It is expected that by the year 2001, outstanding waitlists will be cleared and there will be only current waiting lists.

Deep Sea Fishing

*475. SHRI MAHESH KUMAR M. KANODIA : SHRI DILEEPBHAI SANGHANI :

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether Murari Committee has submitted its report regarding deep sea fishing;

(b) if so, the details thereof;

(c) the efforts made by the Government to implement these recommendations;

(d) whether any time limit has been fixed for the same;

(e) if so, the details thereof;

(f) whether the Government have taken a decision thereon, so far; and

(g) if not, the reasons for not taking any steps on the recommendations of the said Committee?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b). The Review Committee on Deep Sea Fishing Policy had submitted its report to the Government on 8th February, 1996. The recommendations are given in Statement attached.